

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 221
(CAA)-08/ND/2023
IA-286/2023

IN THE MATTER OF:

Lepakshi Tubes Pvt. Ltd. with Rama Steel Tubes Ltd. ... Applicant/Petitioner

Under Section: 230-232

Order delivered on 09.04.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Adv. Anang Shandilya

For the RD : Adv. Shankari Mishra

HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to paucity of time, the matter is re-notified to 14.06.2024.

Sd/-
(COURT FFICER)